

entire Ramswaroop episode has received wide and extensive publicity and my name has been dragged, I deem it my duty to place the correct facts before this august House and let the hon. Members judge and know the correct position.

The imputation against me is totally baseless. In the first instance, I may mention that I have never met Dr. Rolf Breitenstein. There is, therefore, no question of my attending any dinner hosted by Dr. Rolf Breitenstein of an exclusive nature. Nor I was convener of Indo-Federal Republic of Germany Parliamentary body. I was only a member. The Indo-FRG Parliamentary body was like any other Parliamentary forums between India and some other foreign country. It had a very large membership. And many of my colleagues in this House and Rajya Sabha were members of Indo-FRG Parliamentary Group. I considered nothing wrong in being a member of this Forum since relations between the two countries are friendly and there have been many areas of co-operation between them. The only function which I had attended of Indo-FRG Parliamentary body was held at the Parliament House Annexe,

I have been a member of this august House in the Fifth, Seventh and the present Lok Sabha. I have always stood firm by the oath I have taken as a member of this august House. I have already been guided by the most honourable motives and conduct in the discharge of my functions as a Member of Parliament. I could not conceive of doing anything which would seem remotely regarded as being against the national interest.

Many Members of Parliament have visited Taiwan. I have also visited Taiwan. but by itself this cannot at all be regarded as objectionable or against the interest of the country.

SHRI BRAJAMOHAN MOHANTY (Puri) : Why not the Home Minister make a statement ? It is not so serious ?

SHRI V. KISHORE CHANDRA S. DEO (Parvathipuram) : The most disturbing aspect of the whole thing is the role

played by the investigating authorities themselves.

MR. SPEAKER : We will go according to the rules. You can come and see me.

SHRI DINESH GOSWAMI(Guwahati): There is no complaint or allegation against any member. Why then are their names being dragged ?

(Interruptions)

MR. SPEAKER : Let the time come and we will see

12.34 hrs.

BUSINESS ADVISORY COMMITTEE
Twentieth Report

[English]

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND TOURISM (SHRI**
H.K.L. BHAGAT) : I beg to move :

“That this House do agree with the Twentieth Report of the Business Advisory Committee presented to the House on the 4th March, 1986.”

MR. SPEAKER : The question is :

“That this House do agree with the Twentieth Report of the Business Advisory Committee presented to the House on the 4th March 1986”.

The motion was adopted.

12.35 hrs.

MATTERS UNDER RULE 377

[English]

(i) **Need to improve working of tele-communication system in Kota and Jhalawar districts of Rajasthan.**

SHRI JUJHAR SINGH (Jhalawar): Sir, the operational efficiency of the Tele-